

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **23.07.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),**

**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

| S.No. | Case No.                                                                                                    | Name of the Parties                                                                                                                                                                    | Counsel for Appellants   | Counsel for Respondents            |
|-------|-------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|------------------------------------|
| 1.    | Comp App (AT) (CH)<br>(Ins) No. 351/2026<br>For Stay<br>IA No. 987/2026                                     | Sree Bhadra Parks &<br>Resorts Ltd, Rep by its<br>Suspended Director,<br>K N Nambodiripad,<br>Vs<br>K Parameswaran Nair,<br>Liquidator of Sree<br>Bhadra Parks&Resorts<br>Ltd & 4 Ors. | Ms. Seetha MP            |                                    |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 352/2026<br>For Stay<br>IA No. 988/2026                                     | Baywatch Studio<br>Apartment Subscribers<br>Charitable Society<br>Vs<br>K Parameswaran Nair<br>Liquidator of Sree<br>Bhadra Parks&Resorts<br>Ltd & 5 Ors.                              | Mr. Ajith S              |                                    |
| 3.    | Comp App (AT) (CH)<br>(Ins) No. 353/2026<br>For Stay<br>IA No. 989/2026                                     | Baywatch Studio<br>Apartment Subscribers<br>Charitable Society<br>Vs<br>K Parameswaran Nair<br>Liquidator of Sree<br>Bhadra Parks&Resorts<br>Ltd & 5 Ors.                              | Mr. Ajith S              |                                    |
| 4.    | Comp App (AT) (CH)<br>(Ins) No. 346/2026<br>For Stay<br>IA No. 970/2026                                     | Workmen of Dunlop<br>Polymers Ltd, Rep by<br>Dunlop Polymers<br>Employees Union<br>Vs<br>RP, Madhugiri<br>Venkatarayappa<br>Sudarshan & 3 Ors.                                         | Ms. Maitreyi Krishnan    |                                    |
| 5.    | Comp App (AT) (CH)<br>(Ins) No. 317/2026<br>For Direction<br>IA No. 911/2026<br>For Stay<br>IA No. 912/2026 | Kamarajar Port Ltd<br>Vs<br>N Veerapandian<br>Liquidator of SICAL<br>Iron Ore Terminals Ltd                                                                                            | Mr. Krishna Ravindran    | Mr. Akhil Bhansali<br>For Caveator |
| 6.    | Comp App (AT) (CH)<br>(Ins) No. 322/2026<br>For Stay<br>IA No. 932/2026                                     | S Selvanayagam,<br>Personal Guarantor<br>Vs<br>Redington (India) Ltd &<br>2 Ors.<br><b>WITH</b>                                                                                        | Mr. BSV Prakash<br>Kumar | Mr. R Venkat Raman<br>R1           |

|    |                                                                         |                                                                                |                          |                          |
|----|-------------------------------------------------------------------------|--------------------------------------------------------------------------------|--------------------------|--------------------------|
| 7. | Comp App (AT) (CH)<br>(Ins) No. 323/2026<br>For Stay<br>IA No. 935/2026 | S Selvanayagam,<br>Personal Guarantor<br>Vs<br>Redington (India) Ltd &<br>Anr. | Mr. BSV Prakash<br>Kumar | Mr. R Venkat Raman<br>R1 |
|----|-------------------------------------------------------------------------|--------------------------------------------------------------------------------|--------------------------|--------------------------|

#### Defective Cases

| S.No. | Case No.                                                                                                                                      | Name of the Parties                                                                                                                                        | Counsel for Appellants      | Counsel for Respondents |
|-------|-----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-------------------------|
| 8.    | Comp App (AT) (CH)<br>(Ins) No. 345/2026<br>For Condone Delay<br>IA No. 968/2026<br>For Exemption<br>IA No. 969/2026<br><b>(With Defects)</b> | Biomatiques<br>Identification Solutions<br>Pvt Ltd<br>Vs<br>Wipro Limited                                                                                  | Ms. Natasha Dhruman<br>Shah |                         |
| 9.    | Comp App (AT) (CH)<br>(Ins) No. 348/2026<br>For Condone Delay<br>IA No. 978/2026<br>For Exemption<br>IA No. 979/2026<br><b>(With Defects)</b> | Rakesh Kumar Agarwal<br>Suspended Managing<br>Director of Mahara<br>Pushya Agri Products<br>Pvt Ltd<br>Vs<br>Mahara Pushya Agri<br>Products Pvt Ltd & Anr. | Mr. Prahalad Bhat           |                         |
| 10.   | Comp App (AT) (CH)<br>(Ins) No. 349/2026<br><b>(With Defects)</b>                                                                             | The Assistant<br>Commissioner (ST)<br>Vs<br>Kobo Biotech Ltd, Rep<br>by its RP, Namrata<br>Amol Randeri                                                    | Ms. G Sumathi               |                         |

#### For Orders

| S.No. | Case No.                                                                                                                | Name of the Parties                                                                                                                                      | Counsel for Appellants | Counsel for Respondents |
|-------|-------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 11.   | Comp App (AT) (CH) No.<br>97/2025<br>For Stay<br>IA No. 1055/2025<br>For Exemption<br>IA No.1056 &<br>1057/2025         | D M Shobha<br>Director of Chord Road<br>Hospital Pvt Ltd & Anr.<br>Vs<br>Prakash Deo<br>Director of Chord Road<br>Hospital Pvt Ltd & Anr.<br><b>WITH</b> | Mr. AS Vishwajith      | Ms. Anjana CH R1        |
| 12.   | Comp App (AT) (CH) No.<br>98/2025<br>For Exemption<br>IA No. 1058 &<br>1060/2025<br>For Stay<br>IA No. 1059/2025        | D M Shobha<br>Director of Chord Road<br>Hospital Pvt Ltd & Anr.<br>Vs<br>Prakash Deo<br>Director of Chord Road<br>Hospital Pvt Ltd & Anr.                | Mr. AS Vishwajith      | Ms. Anjana CH R1        |
| 13.   | IA No. 840/2026<br>(For Condone Delay)<br>In<br>Comp App (AT) (CH)<br>(Ins) No. 270/2026<br>For Stay<br>IA No. 765/2026 | Ramadosh Shankar<br>Vs<br>Muthurasapuram<br>Ganesan<br>Chandrasekaran,<br>Liquidator of Freeworld<br>Exports Pvt Ltd & 2 Ors                             | Mr.AG Sathyanarayana   |                         |
| 14.   | Comp App (AT) (CH)<br>(Ins) No. 70/2026<br>For Stay<br>IA No. 177/2026<br>For Exemption<br>IA No. 179/2026              | SA Jhan Mohammed<br>Vs<br>Ashish Vyas, RP, Maan<br>Sarovar Properties<br>Development Pvt Ltd                                                             | Mr. Akhil Akbar Ali    |                         |

Admission - Notice Ordered (Interim Order)

| S.No. | Case No.                                                              | Name of the Parties                                                                                                                                                                                             | Counsel for Appellants         | Counsel for Respondents                                                                                                                              |
|-------|-----------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|
| 15.   | Comp App (AT) (CH) (Ins) No. 329/2025<br>For Stay<br>IA No. 1001/2025 | Shobha Devi Jagarapu<br>Promoter-Shareholder<br>of Greesha Laboratories<br>Pvt Ltd & 2 Ors.<br>Vs<br>Kalvakolanu Murali<br>Krishna Prasad, RP of<br>Greesha Laboratories<br>Pvt Ltd & 6 Ors<br><b>WITH</b>      | Ms. Manjushree Mitra           | Mr. Maharshi Viswaraj<br>R1<br>Mr. Vara Prasada Rao<br>R7                                                                                            |
| 16.   | Comp App (AT) (CH) (Ins) No. 331/2025<br>For Stay<br>IA No. 1005/2025 | Basavaraju Murali<br>Krishna, Suspended<br>Director of Greesha<br>Laboratories Pvt Ltd &<br>Anr.<br>Vs<br>Kalvakolanu Murali<br>Krishna Prasad, RP of<br>Greesha Laboratories<br>Pvt Ltd & 7 Ors<br><b>WITH</b> | Mr. Muddana<br>Prashanth Kumar | Mr. Maharshi Viswaraj<br>R1<br>Mr. Vara Prasada Rao<br>R8                                                                                            |
| 17.   | Comp App (AT) (CH) (Ins) No. 91/2025<br>For Stay<br>IA No. 255/2025   | Mahender Bahugunam<br>Director of Sangfroid<br>Pharma Pvt Ltd & Anr.<br>Vs<br>Kalvakolanu Murali<br>Krishna Prasad, RP of<br>Greesha Laboratories<br>Pvt Ltd & 7 Ors.                                           | Mr. VVSN Raju                  | Mr. M Maharshi<br>Viswaraj- R1<br>Mr. Muddana<br>Prashanth Kumar R2<br>Ms. Manjushree Mitra<br>R4<br>Mr. Mohit Reddy R7<br>Mr. Rajendra Prasad<br>R8 |
| 18.   | Comp App (AT) (CH) (Ins) No. 330/2025<br>For Stay<br>IA No. 1003/2025 | Shobha Devi Jagarapu<br>Promoter-Shareholder<br>of Greesha Laboratories<br>Pvt Ltd & 2 Ors.<br>Vs<br>Kalvakolanu Murali<br>Krishna Prasad, RP of<br>Greesha Laboratories<br>Pvt Ltd & 6 Ors<br><b>WITH</b>      | Ms. Manjushree Mitra           | Mr. M Maharshi<br>Viswaraj- R1<br>Ms. Manjushree Mitra<br>Mr. Vara Prasada Rao<br>R7                                                                 |
| 19.   | Comp App (AT) (CH) (Ins) No. 332/2025<br>For Stay<br>IA No. 1006/2025 | Basavaraju Murali<br>Krishna, Suspended<br>Director of Greesha<br>Laboratories Pvt Ltd &<br>Anr.<br>Vs<br>Kalvakolanu Murali<br>Krishna Prasad, RP of<br>Greesha Laboratories<br>Pvt Ltd & 7 Ors<br><b>WITH</b> | Mr. Muddana<br>Prashanth Kumar | Mr. M Maharshi<br>Viswaraj- R1<br>Mr. Vara Prasada Rao<br>R8                                                                                         |
| 20.   | Comp App (AT) (CH) (Ins) No. 92/2025<br>For Stay<br>IA No. 256/2025   | Mahender Bahugunam<br>Director of Sangfroid<br>Pharma Pvt Ltd & Anr.<br>Vs<br>Kalvakolanu Murali<br>Krishna Prasad, RP of<br>Greesha Laboratories<br>Pvt Ltd & 7 Ors.                                           | Mr. VVSN Raju                  | Mr. M Maharshi<br>Viswaraj- R1<br>Mr. Mohit Reddy R7<br>Mr. Rajendra Prasad<br>R8                                                                    |
| 21.   | Comp App (AT) (CH) (Ins) No. 550/2025<br>For Stay<br>IA No. 1543/2025 | Sridhar Cherukuri<br>Vs<br>Bank of Maharashtra &<br>2 Ors.                                                                                                                                                      | Mr. K Mohit Kumar              | Mr. T Ravichandran R1                                                                                                                                |

## Admission - Notice Ordered

| S.No. | Case No.                                                                                                         | Name of the Parties                                                                                                                                                                      | Counsel for Appellants | Counsel for Respondents |
|-------|------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|-------------------------|
| 22.   | Comp App (AT) (CH) (Ins) No. 158/2025<br>For Direction<br>IA No. 423/2025<br>To dispense with<br>IA No. 425/2025 | Central Board of Trustees, Regional Provident Fund Commissioner-II (Legal) Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr. | Mr. R Vishnu           | Mr. G Sai Prasen R1     |
| 23.   | Comp App (AT) (CH) (Ins) No. 47/2026<br>For Stay<br>IA No. 473/2026                                              | Nezee Basheeruddin & Anr. Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 2 Ors                                                                                               | Mr. Pradeep Joy        | Menon & Mankava R1      |

## For Hearing

| S.No. | Case No.                                                                                                                    | Name of the Parties                                                                             | Counsel for Appellants             | Counsel for Respondents |
|-------|-----------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|------------------------------------|-------------------------|
| 24.   | TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020<br>For Stay<br>IA No. 313/2020)<br>For Directions<br>IA No. 480/2024 | M G A Abhimanyu Raja Vs Syndicate Bank & Anr                                                    | Ms. Rohini Musa                    | Mr. T Ravichandran R1   |
| 25.   | Comp App (AT) (CH) (Ins) No. 34/2022<br>For Stay<br>IA No. 66/2022                                                          | Merin Jose Vs State Bank of India                                                               | Mr. B Ramana Kumar                 | Mr. PV Vinod            |
| 26.   | Comp App (AT) (CH) (Ins) No. 40/2022<br>For Stay<br>IA No. 80/2022<br>To Adv. Hg.<br>IA No. 115/2023                        | Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.             | Mr. Ashok Kriplani Party-in-person | Ms. Lakshmi Menon R1    |
| 27.   | Comp App (AT) (CH) (Ins) No. 258/2022<br>For Stay<br>IA No. 547/2022<br>For Urgent Listing<br>IA No. 548/2022               | Jakkula Rama Rao Suspended Director of NCS Sugars Ltd. Vs Punjab National Bank & 2 Ors          | Mr. Anirudh Krishnan               | Mr. Varun Srinivasan R1 |
| 28.   | Comp App (AT) (CH) (Ins) No. 283/2022                                                                                       | State Bank of India Rep by Asst. General Manager, SAMB, Chennai Vs Nathella Sampath Chetty & Co | Mr.K Chandrasekaran                | Mr. Raghuram Cadambi    |
| 29.   | Comp App (AT) (CH) (Ins) No. 65/2023<br>For Stay<br>IA No. 239/2023                                                         | IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.                                                 | Mr. B Giridhar                     | Mr. Thriyambak J Kannan |

|     |                                                                                                               |                                                                                                                                                                                                 |                                        |                                                               |
|-----|---------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|---------------------------------------------------------------|
| 30. | Comp App (AT) (CH)<br>(Ins) No. 367/2023<br>For Directions<br>IA No. 1120/2023                                | The Assistant<br>Provident<br>Fund Commissioner/<br>Recovery Officer<br>Vs<br>Vaasan Medical Centre<br>Pvt Ltd & 4 Ors.<br><b>WITH</b>                                                          | Mr. PK Panneer Selvam                  | Mr. A Karthikeyan                                             |
| 31. | Comp App (AT) (CH)<br>(Ins) No. 368/2023<br>For Stay<br>IA No. 1123/2023<br>For Direction<br>IA No. 1122/2023 | The Assistant<br>Provident<br>Fund Commissioner/<br>Recovery Officer<br>Vs<br>Vaasan Medical Centre<br>Pvt Ltd & 4 Ors.                                                                         | Mr. PK Panneer Selvam                  | Mr.A Karthikeyan R1,<br>R3- R5<br>Mr. BSV Prakash<br>Kumar R2 |
| 32. | Comp App (AT) (CH)<br>(Ins) No. 47/2024<br>For Stay<br>IA No. 143/2024                                        | J Khaja Mohideen &<br>2 Ors<br>Vs<br>Ashish Vyas, RP, Maan<br>Sarovar Properties<br>Development Pvt Ltd &<br>Anr.                                                                               | Mr. Akhil Akbar Ali                    | Mr. F Raymond<br>Albyness R1                                  |
| 33. | Comp App (AT) (CH)<br>(Ins) No. 290/2024<br>For Direction<br>IA No. 761/2024<br>For Stay<br>IA No. 764/2024   | Employees' Provident<br>Fund Organisation<br>Rep. by its Regional<br>Provident Fund<br>Commissioner<br>Vs<br>Kanakadhara<br>Ventures Pvt Ltd, Rep<br>by its Liquidator<br>Rajesh Chillale & Anr | Mr. R Vishnu                           | Mr. VVSN Raju R2                                              |
| 34. | Comp App (AT) (CH)<br>No. 10/2025<br>To dispense with<br>IA No. 137/2025                                      | Big Bang Boom<br>Solutions Pvt Ltd<br>Vs<br>Centauri Composites<br>Pvt Ltd & Anr.                                                                                                               | Mr. R Sivaraman                        | Mr. BV Satish Kumar,<br>PCS- R1 R2                            |
| 35. | Comp App (AT) (CH)<br>(Ins) No. 117/2025                                                                      | D Srinivasa Rao<br>Personal Guarantor of<br>Priyaranjani Fibres Ltd<br>Vs<br>Omkara Assets<br>Reconstruction Pvt Ltd<br>& Anr                                                                   | Mr. D Srinivasa Rao<br>Party-in-person | Mr. T Ravichandran<br>R1                                      |

**02.00 PM**

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Orders

| S.No. | Case No.                                                                                                                                                                   | Name of the Parties                                           | Counsel for Appellants                        | Counsel for Respondents |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|-----------------------------------------------|-------------------------|
| 1.    | IA No. 902/2025<br>(To Recall)<br><b>(With defects)</b><br>in<br>Comp App (AT) (CH)<br>(Ins) No. 269/2022<br>Delay in refiling<br>IA No. 903/2025<br><b>(With defects)</b> | Adv (CA) V. Venkata<br>Sivakumar<br>Vs<br>IDBI Bank Ltd & Anr | Mr. V Venkata<br>Sivakumar<br>Party-in-person |                         |

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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